

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **28th** day of **September**, 2018

Present :

Hon'ble Mr. Gokul Chandra Pati, Member-A

Original Application No.330/00982/2018

Jitin Kumar aged about 30 years, S/o Sri Sobha Ram, R/o 417/6/4 Indira Colony, Muzaffar Nagar.

.....Applicant.

By Advocate -Shri P.K. Khare

V E R S U S

1. Union of India through the Secretary, Posts & Telecommunication, Department, New Delhi.
2. Chief Post Master General, Uttar Pradesh Region, Lucknow - 226001.
3. Senior Superintendent of Post Offices, Muzaffar Nagar Division.

..... **Respondents**

By Advocate : Shri L.P. Tiwari

O R D E R

Heard Shri P.K. Khare, counsel for the applicant and Shri L.P. Tiwari, counsel for the respondents.

2. Since the alternative remedy has not been exhausted by the applicant against the suspension order, learned counsel for the applicant wants to withdraw this OA. Accordingly, the OA is dismissed as withdrawn with liberty to the applicant to come this Tribunal after exhausting the alternative remedy as provided under the law. No costs.

Member-A

RKM/